

Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs

LOK SABHA
UNSTARRED QUESTION NO. 3079
TO BE ANSWERED ON 21.03.2017

MANDATORY HALLMARKING OF JEWELLERY

3079. SHRI R. GOPALAKRISHNAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has taken any steps for mandatory Hallmarking of gold, silver items;
- (b) if so, the details thereof;
- (c) the extent to which Hallmarking ensures purity of the metal items;
- (d) whether the Government has set up recognized Hallmarking centres all over the country, if so, the details thereof, State-wise; and
- (e) if not, the reasons therefor?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री
(श्री सी. आर. चौधरी)

THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a)& (b) : The Bureau of Indian Standards Act, 2016 has enabling provisions for making hallmarking of precious metal articles mandatory by the Central Government.

(c) : Hallmark on the precious metal article ensures marked purity on the article. Under BIS hallmarking scheme, the purity of the precious metal article is marked on the article only after testing by BIS recognized Assaying and Hallmarking centre as per the relevant Indian Standard.

(d) & (e): Madam, no hallmarking center has been set up by Central Government or by Bureau of Indian Standards. Hallmarking centres are generally set up by private entrepreneurs. As on 25th Feb. 2017, there are 441 BIS recognized hallmarking centres across the country state wise details of which are given in the **Annexure**.

STATEMENT REFERRED IN REPLY TO PARTS (d) & (e) OF LOK SABHA UNSTARRED QUESTION NO.3079 FOR 21.03.2017 REGARDING MANDATORY HALLMARKING OF JEWELLERY.

The state wise distribution of the BIS recognized Assaying & Hallmarking Centres as on 25th Feb 2017:

SI No.	Name of State/UT	No. of Assaying & Hallmarking Centres
1.	Andhra Pradesh	23
2.	Assam	02
3.	Bihar	03
4.	Chandigarh	03
5.	Chhattisgarh	02
6.	Delhi	33
7.	Gujarat	51
8.	Goa	01
9.	Haryana	09
10.	Jammu & Kashmir	02
11.	Jharkhand	04
12.	Karnataka	27
13.	Kerala	41
14.	Madhya Pradesh	10
15.	Maharashtra	65
16.	Odisha	07
17.	Puducherry	01
18.	Punjab	14
19.	Rajasthan	22
20.	Tamil Nadu	55
21.	Telangana	09
22.	Tripura	02
23.	Uttar Pradesh	18
24.	West Bengal	37
	TOTAL	441